

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1555
ANSWERED ON:29.11.2000
ADDITIONAL PENSION
SUKENDER REDDY GUTHA

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of Central Government pensioners as on date;
- (b) the reasons for not granting one percent additional pension for every year of service after 33 years to pensioners as recommended by the Fifth Pay Commission;
- (c) the reasons for not setting up of a pension fund; and
- (d) the time by which this fund is likely to be set up?

Answer

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. VASUN RAJE)

- (a) There is an estimated number of about 38 lakh Central Government Pensioners belonging to Defence services, Railways, P&T and other Central Government Departments.
- (b) In view of the administrative, financial and legal difficulties, the Government has not accepted the recommendation relating to grant of additional pension for additional service beyond 33 years.
- (c)&(d) The Fifth Pay Commission has recommended that a National Pension Fund may be created with the Government setting apart 17.73% of the salary of every new entrant in service from the year 1997-98 so that their pension liability is wholly met out of the proposed Pension Fund. No final decision has yet been taken in this regard.